

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 01.04.2022 (FRIDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 373 of 2021	Anil Chhabria Vs. Beacon Truteeship Ltd. & Anr.	Kumar Anurag Singh	Sneha Jaisingh Amogh Joshi-R1 S. Gopal Krishnan-R2
2.	Comp. App. (AT) (Ins) No. 576 of 2021	Wadhwa Rubber Vs. Bandex Packaging Pvt. Ltd.	Kunal Madan	

For Admission (Fresh Cases)

3.	Comp. App. (AT) (Ins) No. 334 of 2022	Nitin Verma & Anr. Vs. Today Homes Noida Pvt. Ltd. & Ors.	Preeti Taneja	
4.	Comp. App. (AT) (Ins) No. 335 of 2022	Anand Engineering Ltd. (Formerly Bajaj Infrastructure Development Company Ltd.) Through Its Authorised Representative Ranjan Baranwal Vs. Ramachandran Subramanian Liquidator for Tecpro Systems Ltd.	Alok K. Aggarwal	
5.	Comp. App. (AT) (Ins) No. 336 of 2022	Oil India Ltd. Vs. Vijay Pitamber Lulla Resolution Professional of Fabtech Projects and Engineers Ltd. & Ors.	S K Pandey	
6.	Comp. App. (AT) (Ins) No. 337 of 2022	Anoop Pareek Vs. Prama Industries Pvt. Ltd. & Anr.	Malak Bhatt	

7.	Comp. App. (AT) (Ins) No. 338 of 2022	Central Board of Trustee, Employees' Provident Fund Organization through The Regional P.F. Commissioner-II Vs. Fourth Dimension Solutions Ltd. (FDSL) Through its Monitoring Agency & Ors.	Brijesh Kr. Tamber	
8.	Comp. App. (AT) (Ins) No. 341 of 2022	Sparta Global Projects Pvt. Ltd. Vs. KUGD Services Pvt. Ltd.	Karan Valecha	
9.	Comp. App. (AT) (Ins) No. 342 of 2022	Bank of India Vs. Pradeep Kumar Gupta Resolution professional for Agnipa Energo Pvt. Ltd. & Ors.	Ashish Rana	

For Admission (After Notice)

10.	Comp. App. (AT) (Ins) No. 91 of 2022	Poonam Kachalia & Ors. Vs. CA Kannan Tiruvengadam, Official Liquidator of Hari Machines Ltd. & Ors.	Rohit Sharma	Rishav Banerjee Rajarshi Banerjee
11.	Comp. App. (AT) (Ins) No. 180 of 2022	Greater Noida Industrial Development Authority (GNIDA) Through Its Chairman Vs. Roma Unicon Designex Consortium Successful Resolution Applicant (Through Its SPV- Roma Urban Dream Projects Private Limited) Through Its Authorised Representative Mr. Suresh Kumar Gupta	U.N.Singh	Abhishek Anand
12.	Comp. App. (AT) (Ins) No. 261 of 2022	Chipsan Aviation Private Ltd. Vs. Punj Llyod Aviation Ltd.	Nidhi Vardhan	

02:00 PM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Orders

13.	I.A. No. 896 & 897 of 2022 in Comp. App. (AT) (Ins) No. 172 & 173 of 2022	Committee of Creditors of Ushdev International Ltd. Through State Bank of India Vs. Subodh Kumar Agrawal & Ors.	Ritu Bhalla	Ujjal Banerjee Subodh Kr. Agrawal-R1 Gautam Ankhad Kumar Anurag Singh-R2 Nitesh Jain-R3
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For Hearing

14.	Comp. App. (AT) (Ins) No. 422 of 2021 (PH)	Ranasaria Poly Pack Pvt. Ltd. Vs. Uniworld Sugars Pvt. Ltd. & Anr. With	Archi Agarwal Sahil Tagotra	Abhishek Anand Viren Sharma-R1 Mandeep Kalra Paras Mohon Sharma Srishti Tiwari
15.	Comp. App. (AT) (Ins) No. 741 of 2021 (PH)	Simbhaoli Sugars Ltd. Vs. Pramod Kumar Sharma, Resolution Professional of Uniworld Sugars Pvt. Ltd. & Ors.	Rachit Batra	G.P. Madaan Abhishek Anand Viren Sharma-R1 Pramod K. Sharma-RP Mandeep Kalra-R3

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- 1. Notice Board**
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**By order of Hon'ble Chairperson
-sd/-
Registrar**